

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 31

IA 581/2021 IA 2910/2021 in C.P. (IB)/2295(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **08.05.2024**

NAME OF THE PARTIES: **AMERICAN EXPRESS BANKING CORP V/s**
SUNIL HITECH ENGINEERS LTD

Section 60(5) & 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 581/2021 in C.P. (IB)/2295(MB)2018

- 1) Mr. Dhruvad Vaghani, Ld. Counsel for the Applicant and Mr. Aayush Kothari, Ld. Counsel for the Respondent No.1 are present.
- 2) Ld. Counsel for the Applicant seeks some time to proceed further in the matter contending that Reply has been received from the Respondent No. 1 and thus seeks some time to peruse the same.
- 3) At request, stand over to 12.06.2024, for further consideration and hearing.

IA 2910/2021 in C.P. (IB)/2295(MB)2018

- 1) Mr. Viraj Parikh, Ld. Counsel for the Applicant and Mr. Shyam Kapadia, Ld. Counsel for the Respondent No. 2 are present. None present for other Respondents when the matter is called out.

- 2) Applicant seeks some time to proceed further in the matter due to some personal difficulty; thus, seeks some short adjournment in the matter.
- 3) At request, stand over to 12.06.2024, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare